NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 68(ND)/2015 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2016

NAME OF THE COMPANY: Mr. Jasmeet Singh Bhandari & Ors.

V/s.

M/s. Bhandari Builders Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. VOK	CHOUDHARY, SR.	ADVOCATE 7 proce	9 11
2-	MR- HIM	MANSHU UIT, ADU	WHIE	. 1911
3	MR. KRIS	HNENDU DATTA, A	processe-	
4	MR. DIG	BAJ PATHAK, AD	NOCATE 4 RESP	10
H-	Ms. Sun	IETA SHARMA, A	OVOCATE)	
		seshagin, Ad		Arneel Badi
		SPREET SINGH CH		Respondent Will
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ORDER

Learned counsel for the petitioner undertakes to file rejoinder within five weeks with a copy in advance to the counsel for the respondent.

List for further consideration on 9.9.2016.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

Dated: 27/07/2016